

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH
AT CHENNAI**

OA No 40 OF 2024

IN THE MATTER OF:

**NEWS ITEM PUBLISHED ON 25 JANUARY 2024 IN THE EENADU NEWSPAPER
REGARDING DISCHARGE OF LIQUID WASTES IN LAKH LITERS INTO
DIFFERENT RIVERS IN ANDHRA PRADESH**

..... Applicant

Vs

THE CHIEF SECRETARY TO GOVT OF ANDHRA PRADESH & OTHERS

.... Respondents

REPORT FILED BY THE APPCB – R4

DATE - 30.07.2025



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: rednymadhuri09@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 40 of 2024 (SZ)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on the
News item in Eenadu Newspaper, Dated 12.02.2024,
“Liquid Waste discharged into different Rivers in the
State of Andhra Pradesh.”

...Applicant(s)

Versus

The State Government of Andhra Pradesh, Rep. by its Chief Secretary and Others.

...Respondent(s)

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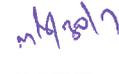
Place: Vijayawada.

Date: 30.07.2025


MEMBER SECRETARY (FAC), (G12)
 A.P. Pollution Control Board
 Head Office, Vijayawada


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JCEE

APPCB report submitted in O.A. No.40/2024 (SZ), Registered by Hon'ble NGT, Chennai on its own motion Suo Motu on news item published in Eenadu News Paper, dt.25.01.2024 in the matter on Liquid Waste being discharged into different Rivers in the State of Andhra Pradesh.

It is to submit that, the Hon'ble NGT, Chennai in Suo Motu registered case O.A. No.40/2024 (SZ) regarding adverse news item published in Eenadu News Paper, dt.25.01.2024 on "Liquid Waste being discharged into different Rivers in the State of Andhra Pradesh". It was alleged that, Liquid Wastes have been discharged into different Rivers in the State of Andhra Pradesh such as Krishna, Godavari, Swarnamukhi, Nagavali, Tungabhadra, Kundu etc. It has been reported that, most of the STPs are incomplete, as a result, untreated/treated liquid waste is being discharged into the rivers, and in Visakhapatnam, let into Sea. The Chairman, APPCB is respondent No.4 in O.A. No.40/2024 (SZ).

The above matter in O.A No.40/2024 was heard by the Hon'ble NGT during the hearing held on 17.05.2024 and issued directions vide order dt.17.05.2024, wherein the Board was directed "to get the response from the Special Chief Secretary, Municipal Administration and Urban Development (MA&UD) Department and also from the Engineer-in-Chief, Public Health & Municipal Engineering Dept., regarding the progress shown". The Board submitted report on dt. 01.08.2024 to the Hon'ble NGT in compliance with the orders dt.17.05.2024. (Copy of the report is enclosed as Annexure – I).

Thereafter, the Hon'ble NGT heard the matter in O.A No.40/2024 during the hearing held on 13.09.2024 and issued orders dt.13.09.2024 and adjourned the matter for hearing on 08.11.2024. (Copy of the report is enclosed as Annexure – III). In this regard, the Board addressed letters to the Special Chief Secretary to Government, MA&UD Department, Velagapudi, Guntur District, the Commissioner & Director, Municipal Administration (CDMA), Mangalagiri, Guntur District and the Engineer-in-Chief, Public Health & Municipal Engineering Department (PHMED), Tadepalli, Guntur District on 27.10.2024 requesting to furnish the latest status report. (Copy of the letter is enclosed as Annexure – II & III).

Subsequently, APPCB received a copy of the status report from the Engineer-in-Chief, Public Health & Municipal Engineering Dept., Andhra Pradesh vide letter dt.30.10.2024 on the directions of Hon'ble NGT in O.A. No 40/2024 (SZ) order dt.13.09.2024 (Copy of the order is enclosed as Annexure - IV).

Then, the Hon'ble NGT heard the matter in O.A.No.40/2024 during the hearings on 08.11.2024 & 24.12.2024 and issued Order dt.24.12.2024 as follows:

“The learned counsel appearing for the State of Andhra Pradesh would seek further time to comply with the earlier order 08.11.2024 passed by this Tribunal and the mater listed on 21.02.2025 for further consideration”. (Copy of the order is enclosed as Annexure -V)

Complying with the Hon'ble NGT Orders dt. 08.11.2024 & 24.12.2024 in O.A. No.40/2024 (SZ), the APPCB sought latest status reports from the Special Chief Secretary, MA&UD Department, Govt. of Andhra Pradesh through mails dt.11.02.2025 & 17.02.2025 and from the Engineer-in-Chief, PHMED, AP about SOPs for the RTPMS at the outlets of functional STPs from the ULBs.

Further, the Board requested the CDMA, AP seeking the latest status report on the above matter through mail dated 17.02.2025. Accordingly, the Board received reports from CDMA and Engineer-in-Chief, PHMED on 20.02.2025 regarding installation of online Real Time Pollution Monitoring System (RTPMS) at inlets & outlets of functional Sewage Treatment Plants (STPs) of ULBs. Wherein the Engineer in Chief, PHMED mentioned that, 6 out of 15 ULBs (Visakhapatnam, Rajamahendravaram, Pulivendula, Ongole, Vijayawada and Nellore) have been installed RTPMS for monitoring parameters and data is being transmitted to APPCB for monitoring of STPs through (<https://aprtcms.ap.gov.in/publicview.html>). The Municipal Commissioners of 9 ULBs were directed by Engineer-in-Chief, PHMED to install the RTPMS. (Copies attached as Annexures VI - IX).

The Hon'ble NGT may kindly consider the above reports submitted by CDMA and Engineer-in-Chief, PHMED.

Submitted.

Place: Vijayawada.

Date: 30.07.2025


MEMBER SECRETARY (FAC), (2/3)
A.P. Pollution Control Board
Head Office, Vijayawada

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 40 of 2024 (SZ)**

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on the
News item in Eenadu Newspaper, Dated 12.02.2024,
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5.	Annexure – IV – Copy of the letter dt. 09.07.2024, submitted by the Engineer-in-Chief, Public Health & Municipal Engineering Dept., Andhra Pradesh.	8-15

Place: Vijayawada.

Date: 01.08.2024



MEMBER SECRETARY,
A.P. Pollution Control Board
Head Office, Vijayawada

APPCB report submitted in O.A. No.40/2024 (SZ), Registered by Hon'ble NGT, Chennai on its own motion Suo Motu on news item published in Eenadu News Paper, dt.25.01.2024 in the matter on Liquid Waste being discharged into different Rivers in the State of Andhra Pradesh.

It is to submit that, the Hon'ble NGT, Chennai on its own motion Suo Motu has registered case as O.A. No.40/2024 (SZ) regarding news item published in Eenadu News Paper, dt.25.01.2024 in the matter on "Liquid Waste being discharged into different Rivers in the State of Andhra Pradesh", wherein, it was alleged in the newspaper report that, Liquid Wastes have been discharged into different Rivers in the State of Andhra Pradesh such as Krishna, Godavari, Swarna Mukhi, Nagavali, Tungabhadra, Kundu etc. In the said report, it has been pointed out that, most of the STPs are incomplete. As a result, untreated/treated liquid waste are discharged into the rivers and in Visakhapatnam, it is being let into Sea. The Chairman, APPCB was marked as respondent at No.4 of O.A. No.40/2024 (SZ).

In this regard, it is pertinent to submit that, the above matter on Liquid Waste being discharged into different Rivers has been dealt in the report submitted in respect of Hon'ble NGT, PB, New Delhi issued Orders, dt.22.02.2021 in O.A.No.673/2018 where-in it has been reiterated that the States/UTs should put in efforts to ensure that the rivers identified as clean should be maintained as clean and their water quality status should not be degraded. The States were directed to provide an action taken status and proposed to be taken status with regard to the earlier as well as newly identified polluted river stretches.

Further, the Andhra Pradesh State Pollution Control Board addressed a letter dt. 20.06.2023 to the Special Chief Secretary to the Government, MA&UD, Department to issue necessary instructions to all the Municipal Corporations/ Municipalities in the State on the following issues:

- i. To install Real-time monitoring system of liquid waste generated by Urban Local Bodies (ULBs) i.e., at inlets & Outlets points of the Sewage Treatment Plants (STPs) with online connectivity to the websites of Central Pollution Control Board, New Delhi and A.P. Pollution Control Board, Vijayawada.
- ii. To construct STPs on par with the quantity of sewage generated from concerned Municipal Corporation / Municipality.

AP Pollution Control Board had also addressed letter to Engineer-in-Chief, Public Health Department, Tadepalli, Guntur District regarding the SOPs for Real Time Monitoring (RTM) of liquid waste generated by Urban Local Bodies at outlet point of the Sewage Treatment Plants (STPs) and large/bulk establishments and requested for inventory/data pertaining to status of STPs installed.

Further, it is submitted that the above matter in O.A No.40/2024 was heard by the Hon'ble NGT during the hearing held on 17.05.2024 and Hon'ble NGT passed orders dt.17.05.2024, directing the APPCB to get the response from the Special Chief Secretary, MA&UD Department and also from the Engineer-in-Chief, Public Health Department regarding the progress shown.

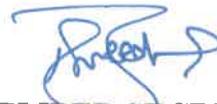
In compliance with the above orders of Hon'ble NGT, the APPCB addressed letters to the Special Chief Secretary to Government, MA&UD Department, Velagapudi, Guntur District, the Commissioner & Director, Municipal Administration (CDMA), Mangalagiri, Guntur District and the Engineer-in-Chief, Public Health & Municipal Engineering Department (PHMED), Tadepalli, Guntur District requesting to furnish the latest status report on the action taken progress on the issues of installation of RTPMS to STPs and construction of STPs on par with the sewage generated from the concerned ULBs. (Copy of the letter is enclosed as Annexure - I & II).

With effect to the above, the Board received a copy of the letter of the Special Chief Secretary to the Government, MA & UD Dept., addressed to CDMA, Managing Director, Swachh Andhra Corporation, and the Engineer-in-Chief, PHMED requesting to furnish the latest status on the Action taken progress to the APPCB on the directions issued by the Hon'ble NGT in O.A.No 40/2024 (SZ) order dt.17.05.2024 (Copy of the letter is enclosed as Annexure - III).

The Board also received a copy of the Action taken report from the ENC, PHMED on the directions of Hon'ble NGT in O.A. No 40/2024 (SZ) order dt.17.05.2024 (Copy of the letter is enclosed as Annexure - IV).

Place: Vijayawada.

Date: 01.08.2024



MEMBER SECRETARY,
A.P. Pollution Control Board
Head Office, Vijayawada

**ANDHRA PRADESH POLLUTION CONTROL BOARD**

Dr. YSR Paryavaran Bhavan, APIIC Colony Road,
Gurunanak Colony, Autonagar, Vijayawada – 520 007
Phone No: 0866-2436217 Website: <http://pcb.ap.gov.in>



Lr.No.APPCB-11026/1/2024-TEC-MSW-APPCB/2024- 27/10/2024

To

The Engineer-in-Chief,
Public Health & Municipal Engineering Department (PHMED),
Public Health, Flat No. 504&601, Garuda Enclave,
Tadepalli, Guntur,
Andhra Pradesh – 522501.

Sub :APPCB – Hon'ble NGT, Chennai (SZ) orders dt.17.05.2024 issued in
O.A.No.40 of 2024 (SZ) – latest status report – requested – Reg.

Ref : 1. Member Secretary APPCB, Lr. No. APPCB/HO/Soil/STPs-2023,
dt. 07.11.2023
2. Hon'ble NGT, Chennai (SZ) orders dt.01.02.2024 issued in
O.A.No.40 of 2024 (SZ).
3. Hon'ble NGT, Chennai (SZ) orders dt.17.05.2024 issued in
O.A.No.40 of 2024 (SZ).
4. Member Secretary APPCB, Lr. No.
APPCB/Soil/NGT/O.A.No.40/2024-193, dt. 06.07.2024
5. Engineer-in-Chief Public Health, Lr.No.673/T1/ Plg/N.G. T/ OA
606/2018/APPCB/2024/1, dt.09.7.2024.
6. Hon'ble NGT, Chennai (SZ) orders dt.13.09.2024 issued in
O.A.No.40 of 2024 (SZ)

It is informed that, in continuation to the ref 5th cited, the Board had filed its report vide dt.01.08.2024 in compliance with the Hon'ble NGT Order dt.17.05.2024 in O.A.No. 40/2024 (SZ).

Vide ref 6th cited, the Hon'ble NGT had passed order dt. 13.09.2024 in O.A.No. 40/2024 (SZ), wherein the Board was once again directed to obtain the latest status report of progress shown towards the letters earlier addressed by the Board to the Special Chief Secretary, MA&UD Department, Govt. of AP and also from the Engineer-in-Chief, Public Health and Municipal Engineering Department, Andhra Pradesh.

In view of the above, it is requested to the Engineer-in-Chief, PHMED to furnish the latest status report of progress shown on the deliberated points as mentioned in vide ref 1st cited to the AP Pollution Control Board by 30.10-2024 so as to submit the status report before the Hon'ble NGT in compliance with Order dt.13.09.2024 in O.A.No. 40/2024 (SZ), **as the matter is posted for hearing before the Hon'ble NGT (SZ) on 08.11.2024.**

S SRI SARAVANAN, MS(SS)., O/o MEMBER SECRETARY-APPCB

Copy submitted to:

1. The Special Chief Secretary to the Government, Municipal Administration & Urban Development Dept., A.P. Secretariat, Velagapudi, Guntur District for favour of kind information and to issue necessary instructions.

Copy to:

1. Commissioner & Director Municipal Administration, Mangalagiri, Guntur District, for information and necessary action.
2. The Managing Director, Swachh Andhra Corporation, Vijayawada for information.



ANDHRA PRADESH POLLUTION CONTROL BOARD

**Dr. YSR Paryavaran Bhavan, APIIC Colony Road,
Gurunanak Colony, Autonagar, Vijayawada – 520 007**
Phone No: 0866-2436217 Website: <http://pcb.ap.gov.in>



Lr.No.APPCB-11026/1/2024-TEC-MSW-APPCB/2024- 27/10/2024

From:

The Member Secretary,
Andhra Pradesh Pollution
Control Board, Dr. YSR
Paryavaran Bhavan, APIIC
Colony, Autonagar,
Vijayawada – 520007.

To:

1. The Special Chief Secretary to the
Government, Municipal Administration &
Urban Development Dept., A.P.
Secretariat, Velagapudi, Guntur District.
2. The Commissioner & Director Municipal
Administration, Vaddeswaram,
Mangalagiri, Guntur District.

Sir/Madam,

Sub : APPCB – Hon'ble NGT, Chennai (SZ) orders dt.17.05.2024 issued in
O.A.No.40 of 2024 (SZ) – latest status report – requested – Reg.

- Ref :
1. Member Secretary APPCB, Lr. No. APPCB/HO/Soil/STPs-2023,
dt. 20.06.2023
 2. Hon'ble NGT, Chennai (SZ) orders dt.01.02.2024 issued in
O.A.No.40 of 2024 (SZ).
 3. Hon'ble NGT, Chennai (SZ) orders dt.17.05.2024 issued in
O.A.No.40 of 2024 (SZ).
 4. Member Secretary APPCB, Lr. No.
APPCB/Soil/NGT/O.A.No.40/2024-193, dt. 06.07.2024
 5. Special Chief Secretary to the Govt. MA&UD Dept, Memo
No.2117219/K/2023, dt. 12.07.2024
 6. Hon'ble NGT, Chennai (SZ) orders dt.13.09.2024 issued in
O.A.No.40 of 2024 (SZ)

It is informed that, in continuation to the ref 5th cited, the Board has filed its report vide dt.01.08.2024 in compliance with the Hon'ble NGT Order dt.17.05.2024 in O.A.No. 40/2024 (SZ).

Vide ref 6th cited, the Hon'ble NGT had passed order dt. 13.09.2024 in O.A.No. 40/2024 (SZ), wherein the Board was once again directed to obtain the latest status report of progress shown towards the letters addressed by the Board to the Special Chief Secretary, MA&UD Department, Govt. of Andhra Pradesh and also from the Engineer-in-Chief, Public Health and Municipal Engineering Department, Andhra Pradesh.

In view of the above, it is requested to furnish the latest status on the action taken progress on the issues of installation of RTPMS to STPs and Construction of STPs on par with the sewage generated from the concerned ULBs to the AP Pollution Control Board by 30.10.2024, so as to submit the status report before the Hon'ble NGT in compliance with Order dt.13.09.2024 in O.A.No. 40/2024 (SZ), **as the matter is posted for hearing before the Hon'ble NGT (SZ) on 08.11.2024.**

S SRI SARAVANAN, MS(SS)., O/o MEMBER SECRETARY-APPCB

Copy to:

1. The Managing Director, Swachh Andhra Corporation, Vijayawada for information.
2. The Engineer-in-Chief, Public Health & Municipal Engineering Department (PHMED), Public Health, Flat No. 504&601, Garuda Enclave, Tadepalli, Guntur, Andhra Pradesh – 522501 for information and necessary action.

**GOVERNMENT OF ANDHRA PRADESH
PUBLIC HEALTH & MUNICIPAL ENGINEERING DEPARTMENT**

e-Mail :tappal-phe@ap.gov.in

From
D.Marianna
ME,
Engineer-in-Chief (FAC)
Public Health & M.E Dept
Garuda Enclave
TADEPALLI,Guntur Dist.

To
The Member Secretary,
AP Pollution Control Board,
Dr.YSR Paryavaran Bhavan,
APIIC Colony Road,
Gurunanak Colony,
Vijayawada,NTR Dist.

Lr. No.673/ T1/ Plg/ N.G.T/ OA 606/2018/APPCB/2024/2 Date: 30/10/2024

Sir,

Sub : P.H. & M.E. Dept. - NGT – Directions of Hon'ble NGT, Chennai (SZ) orders dt:17-05-2024 issued in O.A.No 40 of 2024 (SZ) - Installation of Real Time Pollution Monitoring Systems (RTMs) to functional STPs and for STPs under construction – Latest Status - Submitted - Reg.

Ref : Lr. No. APPCB-11026/1/2024-TEC-MSW-APPCB/2024 Dt:27-10-2024 from Member Secretary, APPCB.

** ** *

Anent to the reference cited I am here with submitting the latest status on the progress of the deliberated points.

S.No	Description	Action Taken Report
1.	Installation of Real-Time Monitoring System for the liquid waste generated by Urban Local Bodies (ULBs) for monitoring parameters i.e., Flow rate and pollution level, characteristics of sewage i.e., pH, BOD, COD, TSS etc., at inlets & Outlet points of the Sewage Treatment Plants (STPs) with online connectivity to the websites of Central Pollution Control Board, New Delhi and A.P. Pollution Control Board, Vijayawada	Out of 15 ULBs in 6 ULBs Real Time Monitoring system for the liquid waste generated by Urban Local Bodies (ULBs) has been installed for monitoring parameters and data being transmitted to APPCB authorities. In remaining 9 ULBs the commissioners were directed to install RTM and is to be taken up by ULB. (Copy enclosed)
2.	Construction of STPs on par with quantity of sewage generated from the concerned Municipal Corporation / Municipality along with online monitoring system	The installation of Real Time Monitoring System for the STPs which are under construction will be taken up after completion of the STPs. For the Gap in sewage generation from the concerned

		Municipal Corporation / Municipality the DPR Proposals are yet to be submitted by respective ULBs for construction of STPs. As soon as the proposals will be received by this office, the same shall be scrutinized and submitted to Government for necessary administrative sanction.
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The above information is herewith submitted for favour of information and taking further necessary action.

Encl: As above.

Yours faithfully
D.marianna
Engineer In Chief

Item No.09:

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No.40 of 2024(SZ)

IN THE MATTER OF:

Tribunal on its own motion **SUO MOTU** based on the News Item in Eenadu Newspaper, dt. 25.01.2024, "**Liquid Wastes have been discharged into different Rivers in the State of Andhra Pradesh**".

And

The Chief Secretary to Government,
Andhra Pradesh and Ors.

...Respondent(s)

Date of hearing: 24.12.2024.

CORAM:

HON'BLE Mr. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R5.

ORDER

1. The learned counsel appearing for the State of Andhra Pradesh would seek further time to comply with the earlier order dated 08.11.2024 passed by this Tribunal.
2. Let the matter be listed on **21.02.2025** for further consideration.

Sd/-
Justice Arun Kumar Tyagi, JM

Sd/-
Dr. Satyagopal Korlapati, EM

O.A. No.40/2024(SZ)
24th December, 2024. Mn.

APPCB – HO- Soil – Hon'ble NGT, Chennai order dt.08.11.2024 & 24.12.2024 in OA.NO.40 of 2024 (SZ) – Latest status report – Requested – Reg.

M< Me <unit3-jcee@appcb.gov.in>
Tue, 11 Feb 2025 5:51:44 PM +0530
To "cdma_ap" <cdma_ap@cdma.gov.in>
Cc "TULLIBILLI SUDARSHANAM" <unit3-see2@appcb.gov.in>, "Prasada Rao Tellam" <unit3-ee3@appcb.gov.in>, "aeunit3swm" <aeunit3swm@gmail.com>

Sir,

Please refer to the Hon'ble NGT orders dated. 08.11.2024 & 24.12.2024, issued in OA No. 40 of 2024 (SZ) on the News Item published in Eenadu paper dt. 21.10.2024 in the matter of "Liquid waste has been discharged into different rivers in the state of Andhra Pradesh".

With regard to the above, it is requested to furnish a Copy of the Action taken progress on the issues of the installation of RTPMS to STPs & Construction of STPs on par with sewage generated from the concerned ULBs to the AP Pollution Control Board as the matter is Coming up for hearing before the Hon'ble NGT, Southern Zone on 21.02.2025 for onward Submission to Hon'ble NGT.

With regards,

M Rajasekhar

JCEE, APPCB,

Head Office, VJA.

☺ ☐☐ **4 Attachment(s)** • [Download as Zip](#) • [Add To](#) >



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NGT Order dt 13 09 2024.pdf
550.7 KB •



HNGT order dt 08 11 2024.pdf
500.6 KB •



HNGT order dt 24 12 2024.pdf
123.8 KB • 

APPCB – HO- Soil – Hon'ble NGT, Chennai orders dt.17.05.2024, 08.11.2024 & 24.12.2024 in OA.No.40 of 2024 (SZ) – Latest status report called for – Requested - Reg.

M< Me <unit3-jcee@appcb.gov.in>
Mon, 17 Feb 2025 8:28:35 PM +0530 •
To "cdma ap" <cdma_ap@cdma.gov.in>
Cc "TULLIBILLI SUDARSHANAM" <unit3-see2@appcb.gov.in>, "Prasada Rao Tellam" <unit3-ee3@appcb.gov.in>, "aeunit3swm" <aeunit3swm@gmail.com>

REMINDER

Sir,

Please refer to the Hon'ble NGT orders dt.17.05.2024, 08.11.2024 & 24.12.2024, issued in OA No. 40 of 2024 (SZ) on the News Item published in Eenadu paper dt.21.10.2024 in the matter of "Liquid waste has been discharged into different rivers in the state of Andhra Pradesh".

Vide Order dt.17.05.2024, in O.A. No.40/2024 (SZ) wherein, the Hon'ble NGT has passed order directing the Board to obtain the latest status report from the Special Chief Secretary, MAUD, Govt. of Andhra Pradesh on the progress shown on installing the RTPMS of liquid waste generated by the ULBs at inlets and outlets of STPs and to construct the STPs based on the sewage generated from the ULBs and also from the Engineer-in-Chief, PHMED, AP regarding SOPs for the RTM of Liquid waste generated by ULBs at outlets of STPs.

In this regard, the Andhra Pradesh Pollution Control Board, in its letter dated 27.10.2024, has asked the CDMA and MAUD to provide the latest status on the progress of actions taken concerning the installation of RTPMS at STPs and the construction of STPs aligned with the sewage generated from the relevant ULBs to the AP Pollution Control Board by 30.10.2024. However, to date, no report has been received from CDMA.

Further, the Board vide mail dt.11.02.2025, requested the CDMA to submit the latest status report on the above matter, but not yet been received.

In view of the above, the Board once again requested the CDMA to furnish the above information by tomorrow i.e., 18.02.2025 @ 12.00 Noon to the Board as the matter is posted for hearing before the Hon'ble NGT (SZ) on 21.02.2025.

This may be treated as most urgent.

With regards,

M Rajasekhar
JCEE, APPCB,
Head Office, VJA.

==== Forwarded message =====

From: Rajasekhar Mohan <unit3-jcee@appcb.gov.in>

To: "cdma_ap" <cdma_ap@cdma.gov.in>

Cc: "TULLIBILLI SUDARSHANAM" <unit3-see2@appcb.gov.in>, "Prasada Rao Tellam" <unit3-ee3@appcb.gov.in>, "aeunit3swm" <aeunit3swm@gmail.com>

Date: Tue, 11 Feb 2025 17:51:43 +0530

Subject: APPCB – HO- Soil – Hon'ble NGT, Chennai order dt.08.11.2024 & 24.12.2024 in OA.NO.40 of 2024 (SZ) – Latest status report – Requested – Reg.

==== Forwarded message =====



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Order dt 17-05-2024 in O A... .pdf

995.3 KB •



DS Signed letter to Spl C an... .pdf

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HNGT order dt 08 11 2024.pdf

500.6 KB •



HNGT order dt 13 09 2024.pdf

514.7 KB •



HNGT order dt 24 12 2024.pdf

123.8 KB •

**GOVERNMENT OF ANDHRA PRADESH
PUBLIC HEALTH & MUNICIPAL ENGINEERING DEPARTMENT**

e-Mail :tappal-phe@ap.gov.in

<p>From D.Marianna M.E,(Civil), Engineer-in-Chief (FAC) Public Health & M.E Dept 5th Floor, Garuda Enclave TADEPALLI, Guntur Dist.</p>	<p>To The Member Secretary, APPCB., D. No. 33-26-14 D/2, Near Sunrise Hospital , Chalamalavari Street Kasturibaipeta Vijayawada - 520 010</p>
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Lr.No.673/T1/ Plg/N.G.T/OA 40/2018/RTMs/2024/1 Date: 20-02-2025

Sir,

Sub :- P.H. & M.E. Dept. - O.A.No.40 of 2024 filed in Hon'ble NGT, Chennai (SZ) – Directions issued by Hon'ble NGT, Chennai on 24.12.2024 – Status Report on Installation of Online Real Time Monitoring Systems to functional STPs and for STPs under construction – Latest Status Report called for - Submitted - Reg.

Ref :- Lr.Roc.No.12057/2/2024/Lsec Dated 13-02-2025 of CDMA.

** ** *

Anent to the reference cited, the following latest Status Report on Installation of Online Real Time Monitoring Systems to functional STPs and for STPs under construction is here with submitted.

S.No	Description	Latest Status Report
1.	To install Real-time monitoring system of liquid waste generated by Urban Local Bodies (ULBs) at inlets & Outlet points of the Sewage Treatment Plants (STPs) with online connectivity to the websites of A.P. Pollution Control Board, Vijayawada.	6 ULBs out of 15 ULBs, the Real Time Monitoring system for the liquid waste generated by Urban Local Bodies (ULBs) has been installed for monitoring parameters and the data is being transmitted to APPCB. In remaining 9 ULBs the commissioners were directed to install RTMS and is to be taken up by ULBs. (Copy enclosed)
2.	To Construct STPs on par with quantity of	The installation of Real Time Monitoring system for the STPs which are under construction will

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sewage generated from the concerned Municipal Corporation / Municipality.	be taken up after completion of the STPs. For the Gap in sewage generation from the concerned Municipal Corporation / Municipality the DPR proposals are yet to be submitted by respective ULBs for construction of STPs. As soon as the proposals are received by ENC PHED, the same shall be scrutinized and submitted to Government for necessary administrative sanction.
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The above information is herewith submitted for favour of information and taking further necessary action.

Encl: As above.

Yours faithfully
D MARIANNA
ENGINEER IN CHIEF(FAC)

Copy submitted to the Commissioner & Director Municipal administration, Vaddeswaram for favor of information

O.A.No.40/2024 of
Hon'ble NGT, Chennai (SZ)



GOVERNMENT OF ANDHRA PRADESH
MUNICIPAL ADMINISTRATION DEPARTMENT

From
Commissioner & Director of
Municipal Administration,
Andhra Pradesh,
Vaddeswaram.

To
The Member Secretary,
Andhra Pradesh Pollution
Control Board,
Vijayawada.

Lr.Roc.No.12057/2/2024/Lsec

Dated 20-02-2025

Sir,

Sub: STPs – O.A.No.40 of 2024 filed in Hon'ble NGT, Chennai (SZ) – Directions issued by Hon'ble NGT, Chennai on 24.12.2024 - Status Report on Installation of Online Real Time Monitoring Systems to functional STPs and for STPs under construction – Latest Status Report – Submitted – Reg.

- Ref:
1. Orders of the Hon'ble National Green Tribunal, Chennai (SZ) in O.A.No.40 of 2021, dated 17.05.2024.
 2. Letter Roc.No.APPCB/Soil/NGT/OA No.40/2024, dated 06.07.2024 of the Member Secretary, APPCB, Vijayawada addressed to the Engineer-in-Chief (PH).
 3. Letter No.APPCB/Soil/NGT/OA No.40/2024, dated 06.07.2024 of the Member Secretary, APPCB, Vijayawada addressed to this office & the Government.
 4. Memo No.2117219/K/2023, dated 12.07.2024 of the Special Chief Secretary to Government, MA & UD Department, A.P Secretariat, Velagapudi addressed to the CDMA, MD, Swachha Andhra Pradesh & Engineer-in-Chief (PH).
 5. Orders of the Hon'ble National Green Tribunal, Chennai (SZ) in O.A.No.40 of 2024, dated 24.12.2025.
 6. Letter Roc No.12057/2/2024/L Section dated 31.07.2024 & 13.02.2025 of the Commissioner & Director of Municipal Administration, A.P., Vaddeswaram.
 7. Letter No.673/T1/Plg/N.G.T/OA 40/2018/RTMs/2024/1 dated 20.02.2025 of the Engineer-in-Chief, PH& ME Department, Tadepalli.

<<>>

I invite your attention to the references cited.

With reference to the subject cited, I submit herewith the status report on

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the Installation of Online Real-Time Monitoring Systems at functional STPs and for STPs under construction, as submitted by the Engineer-in-Chief (PH), Public Health & Municipal Engineering Department, Tadepalli, as desired and for taking further necessary action in the matter.

Yours faithfully,
DR P SAMPATH KUMAR I A S
COMMISSIONER & DIRECTOR
Commissioner & Director

Encl: As above

Copy submitted to the Principal Secretary to the Government, MA & UD Department, AP Secretariat, Velagapudi for information.

Real-time wastewater Quality Monitoring System for Monitoring of treated wastewater of STPs

S.No	District	Name of ULB	Location of STPs	Capacity of STP (MLD)	APPCB Analysis results at the Outlet of STP				Final discharge point of STP outlet (on land/Water body)	Designated Best Use Classification of water body	performance of the STP	Installation of Real-Time Wastewater Quality Monitoring System (RTWQMS) near STP (Present Status)
					PH	TSS in mg/l	BOD in mg/l	Fecal coll MPN/100ml				
1	2	3	4	5	6	7	8	9	10	11	12	13
1	Visakhapatnam	Visakhapatnam	Old town GVMC	38.00	7.14	14.19	7.18	80	Sea		In Working Condition	Installed APPCB
			Appughar	25.00	7.13	58	18		Sea		In Working Condition	Installed APPCB
			Mudasarova	13.00	7.92	54	19		Sea		In Working Condition	Not Installed
			Anakapalle	15.00	7.8	45	18		Sea		In Working Condition	Not Installed
			Narava	54.00	7.5	48	5	120	Sea		In Working Condition	Installed APPCB
2	East Godavari	Rajamahendravaram	Hukumpeta	30.00	6.87	72.89	27.83		Waterbody	Agriculture & Horticulture		The APPCB has installed real time monitoring unit and online monitoring is commissioned. Link: https://aprtqms.ap.gov.in/publicview.html)
3	Eluru	Eluru	Tangellamudi	5.00							STP is not in function	
4	YSR Kadapa	Pulivendula	Rotarypuram	10.00					Ulimella Lake		In working condition. The agency has maintained the O&M Operations since October 2023 to November 2024,due to non payment of Pending bills discontinued the operation and maintenance (O&M)	installed - APPCB
5	Ananthapuramu	Tadipatri	Gannevaripalle (Yellanuru)	3.50	7.9	71	36		waterbody	Chinna Vanka	In working condition	Not installed ,Awaiting for Council Approval
6	Sri Sathya Sai/Puttaparthi	Puttaparthi	Gokulam	0.50							STP is not in function and Sewage is pumping to Satya Sai Central Grass fields	
7	Prakasam	Ongole	Koppolu	15.00	7.33	8.42	5.47	65	Canal	Pothuraju Canal	In working condition to full capacity of STP	installed - APPCB
8	NTR	Vijayawada	Ajithsinganagar	40.00					Budameru Canal		In Working capacity to its full capacity	APPCB has installed a Realtime Monitoring System (RTMS) for regular monitoring of the STPs. Functioning and Commissioning of RTMS in Ramalingeswara Nagar Plant and in 40 MLD Ajith Singh Nagar Plant have been completed and connected to the APPCB dashboards
			Ramalingeswarnagar	20.00					Krishna River		In working condition to its full capacity	

Real-time wastewater Quality Monitoring System for Monitoring of treated wastewater of STPs

S.No	District	Name of ULB	Location of STPs	Capacity of STP (MLD)	APPCB Analysis results at the Outlet of STP				Final discharge point of STP outlet (on land/Water body)	Designated Best Use Classification of water body	performance of the STP	Installation of Real-Time Wastewater Quality Monitoring System (RTWQMS) near STP (Present Status)
					PH	TSS in mg/l	BOD in mg/l	Fecal coll MPN/100ml				
1	2	3	4	5	6	7	8	9	10	11	12	13
9		Kondapalli	Security colony	2.00							Under control of VTPS, Ibrahimpattanam	
10	Guntur	Tadepalli-Mangalagiri Mpl Corpn	Mahanadu Road	0.40	7.02	9.9	7.00	542	Krishna River			Quality parameters are being done in 3rd Party Laboratory. ULB was directed to install RTM and is to be integrated with APPCB
11	Palnadu	Narsaraopeta	Chilakaluripet Road	15.55	7.4		9.00	48	River		In working condition to its full capacity	Online quantity analyser has been installed. Quality parameters are being done in Plant Laboratory. ULB was directed to install RTM and is to be integrated with APPCB
12	Nellore	Nellore	Allipuram	55.00	6.9	6.73	7.47	63	Canal	Canal	In Working Condition	APPCB has not supplied the equipment.
			Janardhan reddy colony	5.00	7.2	7.8	6.8	73.67	Canal	Canal	In Working Condition	The APPCB has installed real time monitoring unit and online monitoring is done.
13	Sri Balaji District/Tirupati	Tirupathi	Tukivakam	50.00	7.14	31	61	-	5.00 MLD sold to Srikalahasti Pipes Ltd. & remaining water is let into Irrigation Canal	Irrigation Canal	In Working Condition	Not Installed.ULB was directed to install RTM and is to be taken up by ULB
14	Kurnool	Kurnool	1.Jammichettu 2.Sankal Bagh 3.Tungabhadra Pump House	0.80	7.78	15	18	68	Green belt development	Green belt development	In Working Condition	ULB was directed to install RTM and is to be taken up by ULB.The APPCB authorities has informed that the RTMS has already installed near Devamada village down stream to KMC limits.as the existing STP's in kurnool is very small capacity.
15		Yemmiganuru	Soganur Road	19.80	-	-	-	-	-	-	90 percent of work completed and interconnections of sewer lines pending due to lack of funds. Letter addressed SAC for requirement of funds	ULB was directed to install RTM and is to be taken up by ULB-